

Central Administrative Tribunal  
Principal Bench, New Delhi

(14)

O.A. No. 1417/1991

New Delhi this the 5th Day of June 1995.

Hon'ble Mr. J.P. Sharma, Member (J)  
Hon'ble Mr. B.K. Singh, Member (A)

1. Shri Nanak Chand  
S/o Shri Hansa Ram
2. Shri Raj Gopal Rai,  
S/o Shri Bahadur Rai
3. Shri Chandan Kumar  
S/o Shri Laxmi Ram
4. Shri Padam Bahadur,  
S/o Shri Shashi Dhar Khadka
5. Shri Kishan Bahadur  
Shri Sobakar
6. Nand Kishore,  
S/o Chittal Ram
7. Shri Ravinder Kumar  
S/o Shri Sohal Lal
8. Shri Kamal Singh,  
S/o Shri Ram Chander
9. Shri Harish  
S/o Ghittal Ram
10. Shri Ram Chander  
S/o Ghittal Ram
11. Shri Jai Prakash Saini  
S/o Sita Ram
12. Shri Hari Om  
S/o Shri Sis Ra,
13. Shri Vijay Bahadur Prasad  
S/o Shri Bhagwan Dass
14. Shri Bijender Singh  
S/o Shri Hansa
15. Shri Bhudatt Sharma  
S/o Shri Sham Lal Sharma
16. Shri Braham Singh  
S/o Shri Bhagwan Singh
17. Shri Kishan Pal  
S/o Shri Tarif Singh
18. Shri Raj Beer Singh  
S/o Shri Kamal Singh
19. Shri Kishori Lal Sainee  
S/o Shri Bhajan Lal

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20. Shri Tejpal Singh,,  
Shri Chhaju Singh
21. Shri Jagdishwar  
S/o Shri Chhida Singh
22. Shri Sukresh Chand  
S/o Shri Bagi Ram
23. Shri Anil Kumar  
S/o Bhagwat Parsad
24. Shri Raj Pal Singh  
S/o Shri Gopi Chand
25. Shri Jogi Ram  
Shri Jhagri Singh
26. Shri Chander Pal,  
Shri Giri Chand
27. Shri Gopal  
S/o Shri Atma Ram
28. Shri Raj Kumar  
S/o Shri Khacheru
29. Shri Bhule Ram  
S/o Shri Sujan Singh
30. Shri Rajinder Sharma  
S/o Shri kBhim Singh
31. Shri Ram Pal  
S/o Shri Nabban Singh

(present none)

Vs.

1. Union of India,  
through the Secretary,  
Department of Communication,  
Sanchay Bhawan,
2. The Director General,  
Post and Telegraph Branch,  
through Chairman of the Board,  
Dak Tar Bhawan,  
New Delhi.
3. The Chief General Manager,  
ALTTC, Ghaziabad,
4. General Manager,  
District Telecom.  
Ghaziabad, U.P.

Respondents

(through Sh. M.L. Verma, advocate)

ORDER(ORAL)  
delivered by Hon'ble Sh. J.P. Sharma, Member(J)

All the 31 applicants have jointly filed this application aggrieved by the order dated 2.5.1991 whereby certain category of the employees of test category were changed to non-test category. This order dt. 2.5.91 deals with casual labourers.

On notice only respondent No.3 contested this application by filing the reply. None of the respondents have contested it. However, it appears that the applicants have lost their interest in pursuing this matter as none of them is appearing since 6.11.92 when the case was adjourned to 15.3.93. Again on 30.4.93 none was present for the applicants and subsequently on 16.7.93 when the matter was ordered to be listed before Deputy Registrar. Before Deputy Registrar also none appeared for the applicants. It appears that the applicants have lost interest in pursing this application either they had been granted the relief by Respondent No.4(General Manager, District Telecom) Ghaziabad(UP) or they are satisfied with the order dt. 2.5.91.

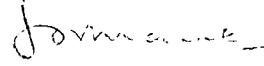
We have heard Sh. M.L. Verma for Respondent No.3 (the Chief General Manager, ALTTC, Ghaziabad. The learned counsel pointed out that the Institute is concerned with the training of the staff and the Institute is not concerned with the transfer or change of test or non-test category.

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In view of the above facts and circumstances, we dismiss the application as not pursued in default of the applicants.

  
(B.K. Singh)

Member(A)

  
(J.P. Sharma)

Member(J)

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